

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
B.N .SUJATHA
PRL.SENIOR CIVIL JUDGE
Cause List Date: 12-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
CROSS EXAMINATION OF PW				
1	O.S. 274/2012 (EVIDENCE.) IA/1/2012		GUNDAPPA Vs PUTTASWAMY	RAJKUMAR.S.
2	O.S. 838/2014 (EVIDENCE.)		Rama Murthy Maddipalla Vs Anitha B	K G S
PLNTF EVIDENCE				
3	O.S. 756/2014 (EVIDENCE.) IA/1/2014		Pillappa alias Pillanarayanappa Vs Muniyallamma	Shivaranjana
4	O.S. 803/2014 (EVIDENCE.) IA/1/2014 IA/2/2014		A. Muniswamaiah @ Munishamappa Vs Pushpamma	
5	O.S. 967/2014 (EVIDENCE.) IA/1/2014		Anusuyamma alias Anandamma Vs Pillavenkatamma	Manjunatha V
6	O.S. 1121/2012 (ARGUMENTS.) IA/1/2012		Naryanappa Vs Bhammakka and others	M A Poovaiah
<u>12:00 P.M - 1:00 P.M</u>				
AMENDMENT				
7	O.S. 1688/2014 (SUMMONS) IA/1/2014		Gangamma Vs Channamma	K S
HEARING ON IA				
8	O.S. 592/2013 (SUMMONS) IA/1/2013		Kanickya Raj Vs Joseph Shamanna	B.Chandrashekar
9	O.S. 1267/2018 (SUMMONS) IA/1/2018		ANIL N Vs SANJEEV S	S.G.ASHOK KUMAR
SUMMONS				
10	O.S. 444/2015 (SUMMONS) IA/1/2015		Venkata Raju Vs Munivenkatappa	Y. VENKATESH
<u>3:00 P.M - 4:00 P.M</u>				
AMENDMENT				
11	O.S. 189/2013 (SUMMONS) IA/1/2013		Hafezabi Vs Syed Iqbal	Narasimharaju

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12	O.S. 993/2013 (SUMMONS) IA/1/2013		Lakshamma Vs Sriramaiah	N.Nagendra Nath
13	O.S. 1167/2020 (ORDERS.)		VINOD JACAB JOSEPH REPTD BY SUBBARAO M Vs CHENGE GOWDA	K N S
Cases listed below are adjourned due to Covid 19				
CROSS EXAMINATION OF PW				
14	O.S. 1158/2014 (EVIDENCE.)	13-01-2021	Ms Octagon REp. by its Prop Lalan Kumar Vs Nagaraj M	V S
15	O.S. 120/2015 (EVIDENCE.) IA/1/2015	13-01-2021	Anand P Vs Munikempamma @ Pillamma	G.VENKATAPPA
PLNTF EVIDENCE				
16	O.S. 1263/2014 (EVIDENCE.) IA/1/2014	13-01-2021	Uma Devadiga Vs Damodaran	K V N
17	O.S. 1316/2014 (EVIDENCE.)	13-01-2021	The State Bank of India Rep. by its Mananger Venkataramana N S Vs Arundathi Mahila Swasahaya Sangha Rep. by Nagaveni and Jayamma	V V K
18	O.S. 1324/2014 (EVIDENCE.) IA/1/2014	13-01-2021	Gangadharaiah Vs Narasimhamurthy	Veerakaytharaya
19	O.S. 1494/2014 (EVIDENCE.) IA/1/2014	13-01-2021	Lakkamma Vs Chikkalakkappa	G Ramana
FUTHER CHIEF OF pw				
20	O.S. 1102/2014 (EVIDENCE.) IA/1/2014	13-01-2021	Iqbal Ahmed M S Vs Sahabuddin A	R B S
AWAIT RECORDS				
21	O.S. 640/2011 (SUMMONS) IA/1/2011	15-01-2021	NARAYANAPPA.K.M. Vs GOPAL.K.M.	JAYAPRAKASH k v Suresh
AWAIT SUMMON/NOTICE				
22	O.S. 505/2013 (SUMMONS) IA/1/2013	15-01-2021	Hanumantharayappa Vs Beeramma	Swamy.N.K

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23	R.A. 27/2014 (SUMMONS) IA/1/2014 IA/2/2014	15-01-2021	Sharada Vs Narasimaiah	S G R
SS TO DEFT. BY RPAD				
24	O.S. 1156/2013 (SUMMONS)	15-01-2021	Ramaiah Vs Munirathnappa	M D Basavanna
STEPS				
25	O.S. 1293/2014 (SUMMONS) IA/1/2014	15-01-2021	Chandrappa alias Chandra Reddy Vs Sarojamma	B T I
SUMMONS				
26	O.S. 1127/2014 (SUMMONS) IA/1/2014	15-01-2021	Manjamma Vs Munivenkataramanappa	Babu C
WRITTEN STATEMENT				
27	O.S. 1107/2013 (SUMMONS) IA/1/2013	15-01-2021	Venkatesh.S Vs Sallapuriappa alias Sallapurappa	G.Nataraja
PLNTF EVIDENCE				
28	O.S. 666/2015 (EVIDENCE.) IA/1/2015	15-01-2021	Rajkumar Gowda T V Vs Sonne Gowda T V	R. GOPALAKRISHNA
29	O.S. 275/2018 (EVIDENCE.)	15-01-2021	Shanthamma M Vs Munishamappa M	T N Balaji
30	O.S. 556/2018 (EVIDENCE.) IA/1/2018	15-01-2021	Anjanappa D M alias Anjana Kumar Vs Leelavathi N	MYLARAIAH ASSOCAITES
31	O.S. 718/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	15-01-2021	ARAVIND Vs H V DEVARAJU	THEJASWINI
32	O.S. 33/2019 (EVIDENCE.) IA/1/2019	15-01-2021	Puttamma Vs Chikkagullai	D M M
FUTHER CHIEF OF pw				
33	O.S. 619/2015 (EVIDENCE.)	15-01-2021	Bangi Muniyappa Vs Ramaiah	
AWAIT SUMMON/NOTICE				

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34	O.S. 2044/2014 (SUMMONS) IA/1/2014	01-02-2021	Kumari Vs Hombanna	N. NAGARAJA
35	O.S. 317/2015 (SUMMONS) IA/1/2015	01-02-2021	Asha V Vs Venkatesh C	A Narayanaswamy
SS TO DEFT. BY RPAD				
36	O.S. 31/2015 (SUMMONS) IA/1/2015	01-02-2021	Gangadhar G N Vs Narasimhaiah	Nalina R
STEPS				
37	O.S. 11/2015 (SUMMONS) IA/1/2015	01-02-2021	Latha Vs Lakshamma	
38	O.S. 209/2015 (SUMMONS) IA/1/2015	01-02-2021	Pushpa M Vs Jayamma	MANJUNATH G. KANDEKAR
SUMMONS				
39	O.S. 1990/2014 (SUMMONS) IA/1/2014	01-02-2021	Siddagangamma G Vs Gangamma	L Mallesh
40	O.S. 420/2015 (SUMMONS) IA/1/2015	01-02-2021	Venkatappa Vs Ningoji	S.N.R and ASSOCIATES
41	O.S. 804/2015 (SUMMONS) IA/1/2015	01-02-2021	Latha M R Vs Nirmala	K Muniraju
42	EX 10/2019 (SUMMONS)	02-02-2021	Kailash Chand Vs Manjula	M N D
AWAIT SUMMON/NOTICE				
43	O.S. 641/2019 (SUMMONS) IA/1/2019	02-02-2021	Anjinappa Vs Shivalinganna A N	B C V
44	M.C. 130/2019 (SUMMONS)	02-02-2021	SREEKUMAR Vs SOORYA	S V N
NOTICES				
45	Misc 98/2018 (SUMMONS)	02-02-2021	Metilda Vs Agnes	V Shankarappa
SS TO DEFT. BY RPAD				

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
46	O.S. 1922/2018 (SUMMONS) IA/1/2018	02-02-2021	PHARMAMEDITECH SCIENTIFIC EQUIPMENT PVT.LTD., Vs SATHEESH CHANDRAN K G	MENTO ASSOCIATES
47	O.S. 113/2019 (SUMMONS) IA/1/2019	02-02-2021	Asha Vs Rajaram Reddy T	Manjunath M R
48	O.S. 326/2019 (SUMMONS) IA/1/2019	02-02-2021	Rajkumar M N Vs Raghu V	S Shankarachar
STEPS				
49	Misc 203/2018 (SUMMONS) IA/1/2018	02-02-2021	NAGARAJU M Vs NAGARAJU K V	M Ramachandra Reddy
SUMMONS				
50	O.S. 1563/2015 (SUMMONS) IA/1/2015	02-02-2021	Sharadamma Vs Venkatesh	B S Satish Kumar
WRITTEN STATEMENT				
51	O.S. 269/2019 (SUMMONS) IA/1/2019	02-02-2021	Roopa Vs Subbamma	N K Muniraju
52	O.S. 117/2020 (SUMMONS) IA/1/2020 IA/2/2020	05-02-2021	Nagesh Kumar K Vs Ambika B K	B S Ravindra
AWAIT RECORDS				
53	R.A. 64/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	05-02-2021	Manjunath S Vs Anjinappa	M Munivenkatappa
AWAIT SUMMON/NOTICE				
54	O.S. 747/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	05-02-2021	Mallikarjunaiah H A Vs SrinivasM	D S J
55	O.S. 748/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019	05-02-2021	Vishwanath Vs Srinivas M	D S J
STEPS				

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56	M.C. 222/2019 (SUMMONS)	05-02-2021	Siddharth Dewangan Vs Swati Dewangan	Sudhindra Bhat
SUMMONS				
57	O.S. 760/2019 (SUMMONS) IA/1/2019	05-02-2021	Munirathnamma Vs Kenchamma	D M S
58	O.S. 1032/2019 (SUMMONS) IA/1/2019	05-02-2021	Krishna Murthy R Vs Chandrashekar K	Mahesh M
59	O.S. 1033/2019 (SUMMONS) IA/1/2019	05-02-2021	Geetha Vs Chandrashekar K	Mahesh M
60	O.S. 279/2020 (SUMMONS) IA/1/2020 IA/2/2020	05-02-2021	THIMMEGOWDA Vs KALAPPA	DEVARAJ C H

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11:00 A.M - 12:00 P.M				
1	O.S. 865/2007 (HEARING) IA/1/2007		S VIVEKANANDA Vs JALAJA	MS INDO LEGAL INC.
2	O.S. 907/2007 (HEARING) IA/1/2007		BYAMMA Vs MUNIVENKATAPPA	K.M. RANGANNA
3	O.S. 1052/2018 (HEARING) IA/1/2018 IA/2/2018		Sathish Reddy G V Vs M/s N D Developers Pvt. Ltd. Rep. M K K Durani	H V Devaraju
4	O.S. 466/2019 (HEARING) IA/1/2019		Kanick Raj Vs Nambiar R P	M/s Mylaraiah Associates
5	O.S. 59/2020 (HEARING) IA/1/2020 IA/2/2020		STEPHEN RAJ S Vs ANTHONIAMMA	K H U
6	O.S. 852/2020 (HEARING) IA/1/2020		MUNIRAJU M Vs MURALIDHAR M V	P B RAJU
7	O.S. 892/2017 (ISSUES.) IA/1/2017		Ashwathnarayana Reddy K N Vs Govindaraju S	K G S
8	O.S. 1579/2008 (EVIDENCE.) IA/1/2008		LAKSHMAMMA Vs CHANDRAMMA	R.MANJUNATHAGOWDA
CROSS EXAMINATION OF PW				
9	O.S. 1567/2018 (EVIDENCE.) IA/1/2018		GOPAL K N Vs NAGARAJ M	M R G
DEFN EVIDENCE				
10	O.S. 784/2010 (EVIDENCE.) IA/4/2010 IA/3/2010 IA/1/2010 IA/2/2010		THAHERA BEGUM AND OTHERS Vs SHAKIR AND OTHERS	MOHAMED SHAFIULLA KNC
PLNTF EVIDENCE				
11	O.S. 2247/2007 (EVIDENCE.) IA/1/2007		N MANJUNATHA Vs MANJUNATHA	VEERAJYATHARA
12	O.S. 167/2018 (EVIDENCE.) IA/1/2018 IA/2/2018		Anusuyamma Vs Chikkanarayana Reddy	Ashwathnarayan
13	O.S. 1856/2007 (ARGUMENTS.) IA/1/2007 IA/2/2007		VENKATARAMANAPPA @ VENAKTARAMANAI AH Vs VENKATAHANUMAIAH	

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14	R.A. 22/2012 (ARGUMENTS.) IA/1/2012 IA/2/2012		INDRANI Vs GIRIYAPPA	N.J.RAMESH.
15	R.A. 33/2013 (ARGUMENTS.) IA/1/2013		Saraswathamma Vs Venkataramanappa	J.S.Dinesh
(O.S./0000206/2006)				
16	O.S. 1335/2013 (ARGUMENTS.) IA/1/2013		Gauramma Vs Chinnamma	G Manivannan and M Prakash
17	R.A. 132/2013 (ARGUMENTS.) IA/1/2013		Ms Pavamanapura Vs Vikram K Udupa	H Maregowda
18	Misc 10/2015 (ARGUMENTS.) IA/1/2015		Sarojamma Vs Devaraju	Harish K
19	O.S. 108/2017 (ARGUMENTS.) IA/1/2017		Nithin Kumar Vs Chinnamma	G Vishwanatha Reddy
20	O.S. 112/2017 (ARGUMENTS.) IA/1/2017		Sowbhagya H S Vs Bhagyalakshmi	N S L
ARGUMENTS				
21	O.S. 1564/2004 (ARGUMENTS.) IA/1/2004 IA/2/2004		SHOBHA JAGADEESH Vs NARAYANAMMA	KUMAR AND KUMAR
22	O.S. 1183/2020 (ORDERS.) IA/1/2020		PRADEEPA Vs VENKATAMMA	V M VENKATESH NAIK
23	O.S. 1189/2020 (ORDERS.) IA/1/2020 IA/2/2020 IA/3/2020		Narayanamma Vs Kariyappa	H Y Nagaraj
<u>3:00 P.M - 4:00 P.M</u>				
24	Misc 80/2018 (SUMMONS) IA/1/2018 IA/2/2018		Muniyamma, Rep by GPA Holder Narayanawamy Vs Neelamma	Bhagyavathi Associates
25	EX 72/2018 (SUMMONS)		Harish E Vs M/s Keshav Exports Private Ltd., Rep. by B S Padmanabhachar	Prasanna Kumar V H
AWAIT SUMMON/NOTICE				
26	O.S. 682/2017 (SUMMONS) IA/1/2017		Munivenkatappa Vs Nagappa	V P S

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27	EX 62/2019 (SUMMONS)		Jagdish V Ahuja Vs Narayanaswamy M	Sriranga S
HEARING ON IA				
28	O.S. 1301/2017 (SUMMONS) IA/1/2017		Gangamma Vs Sharadamma	M/s Bharani Ass.
OBECTION				
29	M.A. 117/2019 (SUMMONS)		Sharath K S, Rep. by GPA Holder Srinivasaiah K V Vs Shashikala	C V
STEPS				
30	O.S. 436/2017 (SUMMONS) IA/1/2017 IA/2/2017		Subbaiah D Vs Venkatesh M	Deepak
31	O.S. 907/2017 (SUMMONS) IA/1/2017		Madan Lal alias Madan N Baldota Vs Bharath House Building Co- operative Society Ltd	D R P B
32	O.S. 1599/2017 (SUMMONS) IA/1/2017		Purushotham B N Vs Nanjundappa	Geeta Haveri
33	O.S. 729/2018 (SUMMONS) IA/5/2018 IA/1/2018 IA/2/2018 IA/3/2018 IA/4/2018		CHIKKAPAPAI AH Vs BHEEMRAJ	M. PURUSHOTHAM
34	O.S. 1381/2018 (SUMMONS) IA/1/2018		Lakshaman Reddy S J Vs J Mary	Babu H N
35	Misc 195/2019 (SUMMONS) IA/1/2019		CHINNAMAYYA Vs NANJUNDAIAH G R	A S R
WRITTEN STATEMENT				
36	O.S. 40/2019 (SUMMONS) /1/2018 /2/2018 /3/2018		SHIVANNA Vs VENKATAPPA	VEMA REDDY S.
37	M.C. 439/2019 (APPEARANCE OF PARTY)		Govind Mundhra Vs NIL	Rohan Kothari

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38	O.S. 1743/2005 (OBJECTIONs) IA/1/2005		K NAGARAJ Vs SREENIVASA	M RAMA MOHAN MRM
Cases listed below are adjourned due to Covid 19				
39	O.S. 101/2004 (SUMMONS) IA/1/2004	12-02-2021	KENCHAPPA Vs RAMAIAH	V. JAYARAM AND B. M RAMANNA
40	O.S. 1407/2005 (SUMMONS) IA/1/2005	12-02-2021	GENEVIEVE SALDANA Vs NAGARAJU	JAGADISH
41	O.S. 1233/2007 (SUMMONS) IA/1/2007	12-02-2021	SONNATHIMMAPPA @ SANJAYAKUMAR Vs SAMPANGIRAMAIAH	NAGENDRA NAIK AND ASSOCIATES MRR
42	O.S. 589/2008 (SUMMONS) IA/1/2008 IA/2/2008	12-02-2021	D S NARAYANASWAMY Vs K BYREGOWDA	MYLARAIAH ABSENT
43	O.S. 1695/2008 (SUMMONS) IA/1/2008	12-02-2021	MUNIRAJU Vs RAMAIAH	T.MUNISWAMY
44	O.S. 220/2009 (SUMMONS) IA/1/2009 IA/2/2009	12-02-2021	NAGARATHNAMMA Vs LAKSHMAMMA	V. VISHWANATH
45	O.S. 1370/2009 (SUMMONS) IA/1/2009 IA/2/2009	12-02-2021	NARAYANAMMA Vs CHINNAPPA	L.KRISHNA REDDY MRR D1 TO D3
46	O.S. 187/2010 (SUMMONS) IA/1/2010 IA/2/2010	12-02-2021	SRINIVASA MURTHY Vs GANGAHANUMAIAH	J.C.KUMAR
47	O.S. 781/2010 (SUMMONS) IA/1/2010	12-02-2021	CHIKKAPOTAPPA Vs DODDAPOTAPPA	MOHANDAS SHETTY PTH
48	O.S. 961/2010 (SUMMONS) IA/1/2010	12-02-2021	N BHEEMARAJANNA Vs NARAYANAPPA AND OTHERS	VIJAYAKUMAR
49	O.S. 1489/2013 (SUMMONS) IA/1/2013	12-02-2021	Papamma H N Vs Venkatagiriappa H N	S Sonnégowda
50	O.S. 1360/2015 (SUMMONS) IA/1/2015	12-02-2021	Venkatarayappa Vs Bayamma	MANJUNATHA H.A
51	R.A. 44/2017 (SUMMONS) IA/1/2017 IA/2/2017	12-02-2021	S P A Kemparaju since dead by his LRS Vs Chikka Narasimhaiah	K P B

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52	Misc 84/2017 (SUMMONS) IA/1/2017	12-02-2021	Narayanappa T Vs Krishnappa T	Krishnappa M V
53	O.S. 1322/2017 (SUMMONS) IA/1/2017	12-02-2021	Prasad S Vs Manjunath	Sanjay Kumar
54	O.S. 1726/2017 (SUMMONS) IA/1/2017	12-02-2021	Anjinappa Vs Ramaswamy	
55	O.S. 1191/2019 (SUMMONS) IA/1/2019	12-02-2021	Munisanjeevappa Vs Nanjamma	A Nagaraja Reddy
56	O.S. 1611/2019 (SUMMONS) IA/1/2019	12-02-2021	VENKATA SUBBAIAH B Vs KAMALADEVI	M J LAW ASS
57	O.S. 1738/2019 (SUMMONS) IA/1/2019	12-02-2021	Shanthi Vs Neelamagam	S Shankarachar
58	O.S. 866/2020 (SUMMONS) IA/1/2020	12-02-2021	MURALIDHAR Vs JAYAMMA	JAGADEESH B M
59	O.S. 1076/2020 (SUMMONS) IA/1/2020 IA/2/2020	12-02-2021	KUMAR J S Vs HEMAVATHI	H MAREGOWDA
60	Misc 114/2018 (NOTICE) IA/1/2018 IA/2/2018	12-02-2021	Sumalatha V Vs Padma V	Jayaprakash
61	R.A. 12/2020 (NOTICE) IA/1/2020 IA/2/2020	12-02-2021	Narasimha Murthy S R Vs Manjunath Dasappa	S R N
62	M.C. 44/2020 (NOTICE)	12-02-2021	Vijay A R Vs Swathi K	M Srinivasachari
63	O.S. 1098/2020 (NOTICE) IA/1/2020	12-02-2021	MANJUNATH D G Vs RATHNAMMA	N R RAGHAVENDRA

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<u>11:00 A.M - 12:00 P.M</u>				
OBECTION				
1	O.S. 1576/2016 (SUMMONS)		Sethumadhavan, Rep. GPA Holder K Aravindakshan Vs Harish H N	M N P
2	O.S. 1649/2016 (SUMMONS) IA/1/2016		Ramesh Vs Lokesh	Ramesh
3	O.S. 982/2019 (SUMMONS) IA/1/2019		Sriramaiah Vs Srinivas N R	Y V Radha Krishna
STEPS				
4	O.S. 1072/2019 (SUMMONS) IA/1/2019 IA/2/2019		Ganaganarasegowda C P Vs Abijit N S	K G N
5	M.V.C. 152/1994 (HEARING)		Manjamma A Vs M/s Larson and Toubra Ltd	
6	O.S. 164/2010 (HEARING) IA/1/2010		G.NAGARATHNA Vs MYLARAPPA	L.LEELA L.ROOPA
7	O.S. 200/2010 (HEARING) IA/1/2010 IA/2/2010		S R PRAKASH Vs RAMAKKA	SRI.P.JAYARAMAREDDY SRI.V.ANAND
8	O.S. 722/2011 (HEARING) IA/3/2011 IA/4/2011 IA/1/2011 IA/5/2011 IA/2/2011 IA/6/2011		GAFFAR BAIG Vs MS DIVINE LIGHT SCHOOL FOR BLIND WHITEFIEDL	MS TOMY SABASTIAN ASSOCIATES.
9	O.S. 1220/2011 (HEARING) IA/1/2011 IA/2/2011		CHANDRAKALA AND OTHERS Vs MUNIRAJU AND OTHERS	J.V.CHANDRA SHEKAR
10	O.S. 131/2018 (HEARING) IA/1/2018		Venkappa K Vs Narayanaswamy H K	N Rajagopal
11	O.S. 78/2013 (ISSUES.) IA/1/2013		Prema Vs Puttarevanna	J.C.Kumar
12	O.S. 11/2016 (ISSUES.) IA/1/2016		Sugana Vs Anjinappa	A Devaraja

CROSS EXAMINATION OF PW

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13	O.S. 1248/2013 (EVIDENCE.) IA/1/2013		Narayanappa Vs Seshachalam M S	Leeladhar h p
PLNTF EVIDENCE				
14	Misc 23/2016 (EVIDENCE.) IA/1/2016 IA/2/2016 IA/3/2016		Lakshminarayana Raju Vs Thoriappa G R	M A B
15	O.S. 859/2016 (EVIDENCE.) IA/1/2016		Krishnamurthy Vs Jayamma	M S R
16	O.S. 1556/2016 (EVIDENCE.) IA/1/2016		UMARANI N Vs SHUBHA KRISHNAN	
17	O.S. 1233/2017 (EVIDENCE.)		Nagaraju J Vs Jayappa Reddy	M N R
<u>12:00 P.M - 1:00 P.M</u>				
OBECTION				
18	O.S. 264/2019 (SUMMONS) IA/1/2019 IA/2/2019 IA/3/2019		Pushpa Vs Guramma	Nagabhushana V
19	O.S. 380/2019 (SUMMONS) IA/1/2019		Shivappa N Vs Suguna	Manjunath Reddy
WRITTEN STATEMENT				
20	O.S. 360/2018 (SUMMONS) IA/1/2018		Yagamma, Rep by SPA Holder Balaraj Vs Anthonamma	B R Prakash
21	O.S. 464/2019 (SUMMONS) IA/1/2019		Thimmegowda Vs Sakamma	M Ramamurthy
22	O.S. 1575/2019 (SUMMONS) IA/1/2019		Rukkamma Vs Papaiah I N	Rajesh
23	O.S. 1073/2010 (ARGUMENTS.) IA/1/2010		BACHAMMA Vs NARAYANAMMA AND OTHERS	B.V.RAJESH D1 TO 5 - SRI.U.SHIVAKUMAR
24	Misc 81/2019 (ARGUMENTS.) IA/1/2019 IA/2/2019		Krishnamurthy H P, Since Deceased Rep. by his LRs. 1(a) Pramila R Vs Papamma	Sai Kiran

PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
IRANAGOUDA K KABBUR
II ADDL.SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
25	Misc 93/2009 (APPEARANCE OF PARTY) IA/1/2009		RATHNAMMA Vs SHANTHAMMA	G.S.PRASAD M.R.MUNIRAJU
3:00 P.M - 4:00 P.M				
26	G and WC 35/2019 (ORDERS.)		NAVEEN KUMAR S. Vs YASHODHA S. M.	P M
27	M.C. 274/2020 (ORDERS.) IA/1/2020		THUMMALURU SIVA REDDY Vs NIL	MANJUNATH T R
AMENDMENT				
28	R.A. 38/2020 (SUMMONS) IA/1/2020		Nagalakshamma N C Vs Krishnappa C	B Roopesha
Cases listed below are adjourned due to Covid 19				
29	O.S. 1176/2010 (SUMMONS) IA/1/2010	15-01-2021	BHGYAMMA Vs SAVITHRAMMA AND OTHERS	REVANSIDDAPPA DEFT.NO.1, 2- EXPARTE
30	O.S. 1288/2011 (SUMMONS) IA/1/2011	15-01-2021	YESHODAMMA Vs LAKSHMAMMA AND OTHERS	CHENNA KRISHNA and ASSOCIATES
31	O.S. 973/2016 (SUMMONS)	15-01-2021	Munegowda Vs Venkatamma	Chalapathi
32	O.S. 1175/2016 (SUMMONS)	15-01-2021	Lakshmamma Vs Muniyappa M B	B Lakshmikanthappa
33	R.A. 74/2016 (SUMMONS) IA/1/2016	15-01-2021	Sridhar Venkataraman Vs Parveez K S	
34	O.S. 1303/2016 (SUMMONS) IA/1/2016	15-01-2021	Sakamma Vs Akkayamma	
35	O.S. 313/2019 (SUMMONS) IA/1/2019	15-01-2021	Muniraju Vs Lokesh V	Lakshmana Murthy N
36	O.S. 371/2019 (SUMMONS) IA/1/2019	15-01-2021	Akkayamma Vs Narayanamma	S S Zulapi
37	O.S. 1626/2016 (SUMMONS) IA/1/2016 IA/2/2016	16-01-2021	MUNIYALLAPPA Vs VENKATAMMA	
38	O.S. 1631/2016 (SUMMONS)	16-01-2021	MUNIBASAMMA Vs N. BASAVARAJU	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
39	O.S. 1856/2016 (SUMMONS) IA/1/2017	16-01-2021	Revamma Vs Nagamma	R K A
40	O.S. 734/2017 (SUMMONS) IA/1/2017	16-01-2021	Manjunatha M R Vs Muniswamy Reddy	G.S.Prasad
41	O.S. 764/2017 (SUMMONS) IA/1/2017	16-01-2021	Padma Vs Huchaiah	
42	O.S. 812/2017 (SUMMONS) IA/1/2017	16-01-2021	Ramesh Vs Nagappa	
43	O.S. 419/2019 (SUMMONS) IA/1/2019	18-01-2021	Manjunatha M Vs Hanumanthappa	S N Sameer
44	O.S. 689/2019 (SUMMONS) IA/1/2019	20-01-2021	Kanthamma Vs Kaverappa	T S Pradeep
45	O.S. 709/2019 (SUMMONS) IA/1/2019	20-01-2021	VENKATAMMA Vs RUKMINIYAMMA	Venkatesh M
46	O.S. 1173/2019 (SUMMONS)	23-01-2021	Krishnappa alias K N Krishnamurthy Vs Venkatamma	K L S
47	O.S. 1202/2019 (SUMMONS)	23-01-2021	Chandrappa Vs Neelavathi V C	B Lakshmikanthappa
48	O.S. 1223/2019 (SUMMONS) IA/1/2019 IA/2/2019	23-01-2021	Venkatamma Vs Gowramma	Ashok Babu
49	O.S. 1256/2019 (SUMMONS) IA/1/2019	23-01-2021	Nagaraja Reddy T Vs Rajendra T	R R
50	O.S. 1488/2019 (SUMMONS) IA/1/2019	23-01-2021	Nandini S Vs Santhosh C Segaran	B N R
51	M.A. 68/2018 (SUMMONS) IA/1/2018	25-01-2021	Nagararaj A M Vs Alamelamma	V Srinivasan
52	O.S. 1035/2018 (SUMMONS) IA/1/2018	25-01-2021	Sujatha Ramanji Vs Anjinappa	Janardhaba G
53	O.S. 1084/2018 (SUMMONS) IA/1/2018 IA/2/2018	25-01-2021	RAMAKRISHNAPPA S J Vs DHANALAKSHMI	HARISH KUMAR P.R.

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
54	O.S. 1320/2018 (SUMMONS)	25-01-2021	Canara Bank, Rep. by its Manager Lloyed Xavier Raja Vs Raghu	R A Mohan
55	O.S. 1464/2018 (SUMMONS)	25-01-2021	Padmavathi N Vs Chikk Munivenkatamma	Manjunath V Rayappa
56	O.S. 1472/2018 (SUMMONS) IA/1/2018 IA/2/2018 IA/3/2018	25-01-2021	padmavathi D R Vs Vasantha Kumar	NANJUNDE GOWDA N.M
57	O.S. 1687/2019 (SUMMONS) IA/1/2019	05-02-2021	LAKSHMAMMA Vs KRISHNOJI RAO	V B SHIVAKUMAR
58	O.S. 1741/2019 (SUMMONS) IA/1/2019	05-02-2021	Mahalakshmi L Vs Lakkappa M	M S Revanna
59	O.S. 406/2020 (SUMMONS)	05-02-2021	SYED PEER Vs BABAJAN	D S M
60	O.S. 643/2020 (SUMMONS)	05-02-2021	JENNIFER F Vs FRANCIS	ANNAMARIYAPPA J
61	O.S. 1035/2020 (SUMMONS) IA/1/2020	05-02-2021	SUSHEELAMMA Vs SIDDAMMA	M SHIVAPRAKASH
62	Misc 83/2016 (NOTICE)	19-02-2021	Nagamma Vs Somanath N G	
63	M.C. 142/2017 (NOTICE)	19-02-2021	Sunil Kumar B M Vs Shwetha G D	K G N
64	EX 23/2018 (NOTICE)	19-02-2021	Gowharjan Vs Bhatulajan	Manjunath A C
65	O.S. 1736/2017 (EVIDENCE.) IA/1/2017	22-02-2021	Lohith N Vs Ngaraju T	
66	O.S. 23/2018 (EVIDENCE.) IA/1/2018	22-02-2021	Narayanaswamy L N Vs Gajendra T	V K M
67	O.S. 342/2018 (EVIDENCE.) IA/1/2018	22-02-2021	Swamy K H N Vs Shivaprasad S R	L Shivakumar
68	O.S. 1439/2018 (EVIDENCE.)	22-02-2021	Central Bank of India, Rep. by Sushanth Kumar Sinha Vs Manjunatha M	K M Devegowda

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
69	O.S. 455/2019 (EVIDENCE.) IA/1/2019	22-02-2021	Venkatesh P Vs Chandrakala M	S M
70	O.S. 50/2020 (EVIDENCE.) IA/1/2020	22-02-2021	Nagendra Prasad G Vs Muniraju	V N Kumar

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III ADDL SENIOR CIVIL JUDGE
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
<u>11:00 A.M - 12:00 P.M</u>				
1	O.S. 411/2008 (EVIDENCE.) IA/1/2008		NAGARATHNA Vs R GOVINDARAJU	
2	O.S. 575/2008 (EVIDENCE.) IA/1/2008		A R PATEL Vs K S SUSHEELA	
3	O.S. 1311/2008 (EVIDENCE.) IA/1/2008		MUNIRATHNAMMA Vs NAGARAJA	VINAY SWAMY HVR D1 TO 6
CROSS EXAMINATION OF PW				
4	O.S. 178/2006 (EVIDENCE.) IA/1/2006 IA/2/2006 IA/3/2006		SATISH REDDY Vs GOWRAMMA	M.S. VARADARAJAN EXPARTY
DEFN EVIDENCE				
5	O.S. 20/2001 (EVIDENCE.)		MUNINANJAMMA @ CHIKKATHAYAMMA Vs DODDABBAIAH	KV
<u>12:00 P.M - 1:00 P.M</u>				
6	O.S. 691/2010 (HEARING) IA/1/2010		NARAYANASWAMY Vs NYATAPPA AND OTHERS	K.SHIVASHANKAR
7	O.S. 1099/2010 (HEARING) IA/1/2010		HANUMAKKA Vs SRINIVAS AND OTHERS	DINESH GOANKER ASSOCIATES
8	FDP 18/2011 (HEARING)		RATHNAMMA. Vs CHANNAMMA.	DV SADHASHIVAREDDY
9	O.S. 1048/2011 (HEARING) IA/1/2011		VIJAYAMMA Vs MUNIYAPPA	Babu. T.S. Srinivasa
10	O.S. 1153/2011 (HEARING) IA/1/2011 IA/2/2011		HEMAVATHI AND OTHERS Vs HANUMANTHAPPA AND OTHERS	N. PRAKASH
11	O.S. 766/2012 (HEARING) IA/1/2012		NARAYANA GOWDA Vs BHAGYAMMA	Chandan K ANS
12	O.S. 1258/2012 (HEARING) IA/1/2012 IA/2/2012 IA/3/2012		Padmaja.K Vs Narayanamma	T.V.Nanje Gowda
13	O.S. 182/2016 (HEARING) IA/1/2016 IA/2/2016		Ashrith Vs Ramaiah	Shivakumar G S

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
14	O.S. 429/2016 (HEARING) IA/1/2016		Anjanamma Vs Kempanna	P M G
3:00 P.M - 4:00 P.M				
15	EX 66/2016 (HEARING)		Nethravathi Vs Narayanamma	Rajesh Gowda
16	O.S. 598/2017 (HEARING) IA/1/2017 IA/2/2017 IA/3/2017		Rajeshwari B R Vs Nanjamma	M V N
17	Misc 55/2017 (HEARING) IA/1/2017		Nagaraju M Vs Swarnamma	S N R
18	O.S. 844/2018 (HEARING) IA/1/2018		Annapoorna Vs Venkatalakshmamma	C Rajanna
19	O.S. 999/2019 (HEARING) IA/1/2019		Kadarappa Vs Gopalakrishna Gowda L	D S H
20	O.S. 846/2020 (HEARING) IA/1/2020		CHARVI A G REPTD BY NANDINI B J Vs GIRISH A V	K M PRAKASH
4:00 P.M - 5:00 P.M				
21	M.C. 246/2020 (HEARING) IA/1/2020		Shamim Ahmed Vs NIL	Ravikumar M R
22	O.S. 1121/2020 (HEARING) IA/1/2020		RATHNAMMA Vs VENKATESH M	MANJUNATH J
23	O.S. 959/2012 (ARGUMENTS.) IA/1/2012		Shivashankar.S Vs Managing Director	G.KIRAN
24	R.A. 52/2014 (ARGUMENTS.)		Munegowda D R Vs Chinnappa	S S S
25	O.S. 1976/2015 (ARGUMENTS.) IA/1/2015		Akkayamma Vs Narayanappa S D	NAGARAJA
26	M.A. 44/2016 (ARGUMENTS.) IA/1/2016		Nagaraju H M Vs Nanjundappa	Y V R
ARGUMENTS BY ADV. DEFTS.				
27	O.S. 2622/2006 (ARGUMENTS.) IA/1/2006		PADMA Vs G M MANJUNATHA REDDY	P.RAJA REDDY

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Cause List Date: 12-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
28	O.S. 1511/2014 (ARGUMENTS.) IA/1/2014		Muniraju Vs Thimmaiah alias Thimmarayappa	Ramakrishna V
29	O.S. 946/2012 (ISSUES.) IA/1/2012		Radha Vs Muddamaraiah	D.Uma Shankar
30	O.S. 294/2018 (ISSUES.)		M/s Sriven Builders, Ravindra Chandra Reddy Vs Chikkanna	P N Nanjareddy
31	O.S. 379/2018 (ISSUES.) IA/1/2018		Narayana Gowda B Vs Hanumantharayappa	K V Venkatesh
Cases listed below are adjourned due to Covid 19				
32	O.S. 1690/2008 (EVIDENCE.) IA/1/2008	15-01-2021	MUDDAMMA Vs VENKATAPPA	N.SRIDHAR
33	O.S. 2068/2008 (EVIDENCE.) IA/1/2008	15-01-2021	GOWRAMMA Vs RAMREDDY	H.M.ANAND KUMAR DEFT.NO.1, 3 - SRI.M.D.BASAVANNA
34	O.S. 309/2012 (EVIDENCE.) IA/1/2012 IA/2/2012	15-01-2021	BHAGYA Vs MUNIHANUMAI AH	BOJARAJ G.CHANDRASHEKARAI AH
35	O.S. 1177/2014 (EVIDENCE.) IA/1/2014	15-01-2021	Pramod alias Pramod Kumar H Vs Hrudayaraju	Aravind Kumar
36	Misc 47/2014 (EVIDENCE.) IA/1/2014 IA/2/2014 IA/3/2014	15-01-2021	Rajashekar .G Hande Vs Meghamala Nuggehalli	
37	O.S. 1697/2015 (EVIDENCE.)	15-01-2021	Narayanamma Vs Chinnathayappa	
38	O.S. 1783/2015 (EVIDENCE.) IA/1/2015	15-01-2021	Munikamaiah Vs Hanumantharayappa	
39	O.S. 37/2016 (EVIDENCE.) IA/1/2016	15-01-2021	Ganesh M Vs Yellamma	Anand
40	O.S. 1122/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	15-01-2021	Roopadevi Vs Chandrashekar D	G S Shivakumar
41	O.S. 812/2005 (SUMMONS) IA/1/2005 IA/2/2005	18-01-2021	S A RUDRARADHYA Vs KARIBASAVAI AH	

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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
42	O.S. 1344/2006 (SUMMONS) IA/1/2006	18-01-2021	N GANESH Vs SARASAMMA	G.NARENDRA RAJU
43	O.S. 1829/2008 (SUMMONS) IA/1/2008	18-01-2021	MUNIHANUMAI AH Vs DODDALINGAPPA	B.MANJUNATH AND ASSOCIATES EXPARTE
44	O.S. 659/2011 (SUMMONS) IA/1/2011	18-01-2021	CHIKKAMUNIYAMMA Vs SIDDAGANGAMMA	M.MARUTHI REDDY
45	O.S. 1509/2016 (EVIDENCE.) IA/1/2016 IA/2/2016	19-01-2021	GEETHA KRISHNA.M, REP. BY RADHA MANDUR Vs B.N.RAMESH	G.T.KUMAR
46	O.S. 599/2017 (EVIDENCE.) IA/1/2017	19-01-2021	M/s Spalarge Residential Properties Pvt Ltd Vs Santhosh D T	N K K
47	O.S. 687/2017 (EVIDENCE.)	19-01-2021	Gundamma Vs M/s New Address Constructions	
48	O.S. 1120/2017 (EVIDENCE.) IA/1/2017	19-01-2021	Arogya Mary Vs Philomena	A M Jagadeesh Kumar
49	O.S. 1491/2017 (EVIDENCE.) IA/1/2017 IA/2/2017 IA/3/2017	19-01-2021	Gulabjan K S Vs Venkatesh K	G Manivannan
50	O.S. 54/2018 (EVIDENCE.) IA/1/2018	19-01-2021	Ranganath K Vs Lakshmamma	NAM
51	O.S. 368/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	19-01-2021	Shobha Channabasavaiah, Rep by GPAHolder Channabasavaiah Vs Vijayakumari	A Krishna Bhat
52	O.S. 529/2018 (EVIDENCE.) IA/1/2018	19-01-2021	Nallappa Reddy K Vs Lakshmipathy	V P Kulkurni
53	Misc 64/2018 (EVIDENCE.)	19-01-2021	Muniyamma Vs Somashekar C	
54	O.S. 1070/2018 (EVIDENCE.) IA/1/2018 IA/2/2018	19-01-2021	Lakshmamma Vs Hombahanumaiah	B V Krishnappa
55	O.S. 1303/2018 (EVIDENCE.) IA/1/2018 IA/2/2018 IA/3/2018	20-01-2021	Narayanamma Vs Munirathnamma	Srirama

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Cause List Date: 12-11-2020

Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
56	O.S. 1502/2018 (EVIDENCE.) IA/1/2018	20-01-2021	Srinivas Vs Gali Hanumantharayappa	Samuel S Dandin
57	O.S. 1669/2018 (EVIDENCE.) IA/1/2018	20-01-2021	GOVINDAPPA Vs MARANNA	PUTTARAJU K M
58	O.S. 203/2019 (EVIDENCE.)	20-01-2021	Chinnappa Vs Jayashree	B S Nagaraj
59	O.S. 486/2019 (EVIDENCE.)	20-01-2021	Sandyagappa Vs Naryanappa	M D Krishnappa
60	O.S. 1550/2015 (SUMMONS) IA/1/2015	05-02-2021	Manjunath K J Vs Yashoda S K	Sanjay
61	O.S. 16/2016 (SUMMONS) IA/1/2016	05-02-2021	Purushotham B A Vs Lakshminarayana B A	T S K
62	Misc 118/2016 (SUMMONS) IA/1/2016 IA/2/2016	05-02-2021	Daniel Raj R Vs Krishnamoorthy R	SHIVASWAMY
63	O.S. 679/2018 (SUMMONS) IA/1/2018	05-02-2021	Ruben Vs Anthony Raj	H Maregowda
64	O.S. 30/2019 (SUMMONS) IA/1/2019	05-02-2021	Dr. Manjunath T V Vs Srinivas Maddi	A M R
65	O.S. 1438/2019 (SUMMONS)	05-02-2021	Narayanappa Vs Narayanamma	N M M
66	O.S. 1600/2019 (SUMMONS) IA/1/2019	05-02-2021	PUTTAMMA Vs KRISHANAPPA URUF MUNIYAPPA	ANANDA
67	O.S. 1627/2019 (SUMMONS) IA/1/2019 IA/2/2019	05-02-2021	MUNIYAMMA Vs MANJULA C	MUTHURAJ H
68	O.S. 1908/2019 (SUMMONS) IA/1/2019	05-02-2021	Subbarayappa alias Subramani M Vs Chikka Akkamma	R Venkatesh
69	M.C. 41/2020 (SUMMONS) IA/1/2020 IA/2/2020	05-02-2021	Madan Kumar N Vs Spoorthi C	Jagadish Prasad C K
70	O.S. 217/2020 (SUMMONS) IA/1/2020	05-02-2021	NAGARATHNA Vs PRASAD	M V GANESH

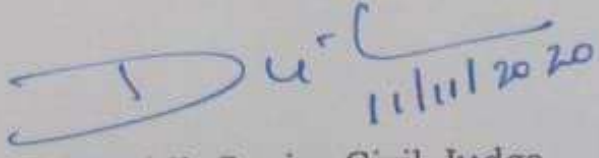
PRL. SENIOR CIVIL JUDGE, BENGALURU RURAL
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Sr. No.	Case Number	Timing/Next Date	Party Name	Advocate
71	R.A. 53/2020 (SUMMONS) IA/1/2020	05-02-2021	RAMESH K P Vs CLASSIC ORCHARDS PROPERTY REPTD BY SECRETARY	A SAMPATH
ISSUE COMMISSIONER WARRANT				
72	FDP 16/2018 (SUMMONS)	05-02-2021	Saleena Vs Arogyamma	C Nanje gowda
73	O.S. 220/2016 (A.D.R) IA/1/2016	05-02-2021	Vijay Kumar Vs Eranna @ Veeranna	D G

In the court of V ADDL SENIOR CIVIL JUDGE, Bengaluru
Rural District, Bengaluru.

Cause list Dated 12.11.2020

<u>Morning Session</u>			<u>After Noon Session</u>		
Case No.		Stage	Case No.		Stage
1	OS. 1180/2020	Hearing	1	OS. 1072/2007	Hearing
2	OS. 41/2007	Evidence	2	OS. 589/2016	Hearing
3	OS. 1188/2011	Evidence	3	OS. 691/2015	Hearing
4	OS. 1223/2011	Evidence	4	OS. 575/2015	Hearing
5	OS. 506/2012	Evidence	5	OS. 1142/2013	Hearing
6	OS. 1009/2012	Evidence	6	OS. 921/2013	Hearing
7	OS. 1276/2012	Evidence	7	OS. 880/2013	Hearing
8	OS. 231/2015	Evidence	8	OS. 259/2013	Hearing
9	OS. 1508/2015	Evidence	9	OS. 42/2013	Hearing
10	OS. 1540/2015	Evidence	10	OS. 1081/2012	Hearing
11	OS. 1718/2015	Evidence	11	OS. 786/2012	Hearing
12	OS. 2729/2006	Arguments	12	OS. 541/2013	Pre conciliation for E-Lok Adalath
13	OS. 1/2011	Arguments	13	OS. 620/2013	Pre conciliation for E-Lok Adalath
14	OS. 9/2011	Arguments	14	OS. 742/2013	Pre conciliation for E-Lok Adalath
15	OS. 919/2011	Arguments	15	OS. 1797/2015	Pre conciliation for E-Lok Adalath


11/11/2020
V Addl. Senior Civil Judge,
Bangalore Rural District, Bangalore.